

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.975
TO BE ANSWERED ON 21.12.2017**

STRESSED POWER PLANTS

975. SHRI A.T. NANA PATIL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether NTPC had decided a few years back to acquire certain stressed power assets in central as well as State power sectors;**
- (b) if so, the details of such assets for which acquisition has been completed;**
- (c) whether the Government has taken any steps for the running of debt ridden power plants by lenders themselves for a fee instead of acquisition; and**
- (d) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : NTPC has not decided to acquire any stressed power assets in Central or State Power sector. However, based upon its commercial assessment, in 2016, NTPC acquired Patratu TPS under Joint Venture route with Jharkhand Bijli Vitran Nigam Limited (NTPC 74% shareholding) and in June 2017, NTPC signed an MoU with Rajasthan Rajya Vidyut Utpadan Nigam Ltd. for Acquisition of Chhabra Power Project.

(c) & (d) : There is no such proposal in the Ministry of Power.
